

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No. 212/2016
O.A. No. 2698/2014

New Delhi, this the 26th day of October, 2016.

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Raj Dev Rai,
Aged 61 years,
S/o Shri Rameshwar Rai,
Retired from the post of RRB,
From Northern Railway Station,
Panipat (Haryana),
R/o H.No. 2133/5, Vishish Colony,
Near Lal Dawara Mandir,
Kurukshestra-132103 (Har.). .. Petitioner

(By Advocate : Ms. Sonika for Shri Yogesh Sharma)

Versus

1. Shri A.K. Puthia,
General Manager,
Northern Railway,
Baroda House,
New Delhi.
2. Shri Arun Arora,
Divisional Railway Manager,
Northern Railway,
State Entry Road,
New Delhi. .. Respondents

O R D E R (ORAL)

Justice M. S. Sullar, Member (J).

At the very outset, learned counsel for the petitioner intend to withdraw the C.P. in view of the implementation of the order of this Tribunal by the respondents by passing order

dated 27.09.2016. Therefore, CP is dismissed as withdrawn, as prayed for. Rule of contempt is discharged.

(P.K. BASU)
Member (A)

(JUSTICE M.S. SULLAR)
Member (J)
26.10.2016

/Jyoti/